

FORM G
RE-ISSUANCE OF INVITATION FOR EXPRESSION OF INTEREST
FOR
JAGAT REALCON PRIVATE LIMITED OPERATING IN LIQUOR RETAIL
BUISNESS AT DELHI

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with CIN	Jagat Realcon Private Limited CIN: U45400DL2008PTC172370
2.	Address of the registered office	ATM No. 2 & 3 Pacific Mall KP-Block, Pitampura, New Delhi-110034.
3.	URL of website	N.A.
4.	Details of place where majority of fixed assets are located	N.A.
5.	Installed capacity of main products/ services	N.A.
6.	Quantity and value of main products/ services sold in last financial year	N.A.
7.	Number of employees/ workmen	0
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	201, Second Floor, Park View Complex, Plot No. 48, Hasanpur, I.P. Extension, Delhi-110092
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Details can also be provided on request to email: cirp.jagatrealcon@gmail.com
10.	Last date for receipt of expression of interest	30-12-2022
11.	Date of issue of provisional list of prospective resolution applicants	04-01-2023
12.	Last date for submission of objections to provisional list	09-01-2023
13.	Process email id to submit EOI	cirp.jagatrealcon@gmail.com, loveneet.cs@gmail.com

Loveneet Handa
Resolution Professional
Jagat Realcon Private Limited
IBBI Reg. No.: IBBI/IPA-002/IP-N048/2020/2021/13386
Regd. Add. with IBBI: 201, Second Floor, Park View Complex, Plot No. 48,
Hasanpur, I.P. Extension, Delhi-110092
Email Id: cirp.jagatrealcon@gmail.com, loveneet.cs@gmail.com



Date: 15.12.2022
Place: Delhi